

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) to (d) The Directorate of Geology and Mining, Govt. of Uttar Pradesh has made semi quantitative evaluation of surface sands from 1 metre to 1.5 metre depth of rivers draining siwalik hills in Uttar Pradesh between Yamuna and Kaladhungi along a belt of about 200 kms. and potential reserves of gold in surface sands upto 1 metre depth has been established at 60 kg. in Saharanpur district and 30,000 kg. in Pauri Garhwal, Bijnor and Nainital districts. The investigations are likely to be completed in 1995.

The Geological Survey of India (GSI) is also carrying out preliminary investigations for incidence of gold in the Siwalik rocks as well as in the river sediments in Nainital, Pithoragarh and Gorakhpur districts. The investigation is likely to be completed by 1994.

[English]

Austrian collaboration for High Speed Steel Project

*444. SHRI NAKUL NAYAK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have finalised the location for the High Speed Steel Project to be set up in Orissa;

(b) if so, the details of its location, cost and employment generation capacity;

(c) whether any investment has been sought from Austria for setting up of that project; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) M/s. Powmex Steels Ltd. were issued a letter of intent for setting up High Speed Steel Project in the State of

Andhra Pradesh. On the request of the company the proposed location of the project was changed to Bolangir District in the State of Orissa. The project is under implementation. As indicated by the company, the project cost is about Rs. 70 crores and employment generation potential about 290.

(c) and (d) According to the company, the technical collaborators, M/s. Bohler GmbH of Austria, have invested a sum of Rs. 46 lakhs (at current exchange rates) in the equity of the project.

Participation of Finance Ministry officials at party meetings

*445. SHRI AJIT PANJA: Will the Minister of FINANCE be pleased to state:

(a) whether senior Finance Ministry officials are taking part at the meetings for coordination of the ruling parties and their supporting parties partners/allies to explain the Government policies;

(b) if so, who are those officials; and

(c) if not, were some Finance Ministry officials approached to take part at such meetings?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

[Translation]

Exploration of various mines in Maharashtra

*446. PROF. MAHADEO SHIWANKAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) the names of places in Chandrapur, Garchiroli and Bhandara districts where iron, manganese, chromite, dolomite deposits have been

found and the names of the places in these districts where survey and exploration work is in progress at present;

(b) the names of persons to whom these mining lease/contract have been given and the period thereof,

(c) the places where mining has not yet been taken up; and

(d) the action taken against those contractors/lessees for not starting

mining work so far and the reasons for delay in taking up mining work there?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Names of the places in the districts of Godchiroli, Chandrapur and Bhandara of Maharashtra where deposits of iron ore, manganese ore, chromite and dolomite are available, are given below:

<i>Mineral</i>	<i>Gadchiroli district</i>	<i>Chandrapur district</i>	<i>Bhandara district</i>
Iron ore	Surajgarh, Damaked-wadvi and Bhamragarh hills range, Deolgaon and Fusar and Wurrea Hill deposit.	Lehara, Waghalth, Gunjewahi	Khursipar-Manegaon
Manganese Ore	—	—	Chikhala, Dongri Buzurg, Hiwara, Karli, Pawan-Khedi, Mandekasu.
Chromite	—	Pitachuwa, Puyardand & Ballarpur (freehold)	Paoni
Dolomite	Dewalmari, Katepalli	—	—

Exploration work in these deposits is not being carried out at present.

(b) The information regarding the names of persons in favour of whom the leases have been granted and the period of such leases is given in the attached Statement I.

(c) and (d) The information relating to places where mining has not been taken up so far, action taken against lessee for not starting mining operation and reasons for delay in starting mining operation is given in the attached Statement II.

STATEMENT I

Information regarding mining leases of Iron Ore, Manganese Ore, Chromite and Dolomite in the districts of Chandrapur, Gadchiroli and Bhandara of Maharashtra

Name of Mineral; District, Lessee	Village where Mine located	Period of the lease
1	2	3
Iron Ore, Bhandara, M/s. Maharashtra State Mining Corpn. Ltd., Nagpur.	Khursipar	20 years — 31-3-84 to 30-3-2004
Iron Ore, Chandrapur, M/s. Gahra Minerals, Nagpur.	Gunjewahi, P.O. Sindewahi.	20 years — 22-3-83 to 21-3-2003
— Do. —	Wagharpeth	20 years — 2-6-87 to 1-6-2007
Iron Ore, Chandrapur, M/s. Maharashtra Ele. Smel. Ltd.	Lohara, P.O. Alewah.	20 years — 17-6-75 to 16-6-95
— Do. —	Asola, P.O. Sindewahi	20 years — 17-6-75 to 16-6-95
Iron Ore, Gadchiroli, Abdul Sakar Taher Mohammad.	Deolgaon, P.O. Armori.	20 years — 15-4-72 to 14-4-92
Manganese, Bhandara, The C.P. Syndicate (P) Ltd., Nagpur.	Alesar & Karli, P.O. Goberwahi.	20 years — 8-4-71 to 7-4-91

Manganese, Bhandara, M/s. Manganese Ore India Ltd. (MOIL).	Chikhala, P.O. Sitasaon.	20 years—10-7-62—renewed—30-6-2002
—Do.—	—Do.—	20 years—23-6-72 to 22-6-92
—Do.—	Chikhala	20 years—28-2-74 to 27-2-94
—Do.—	—Do.—	20 years—8-9-77 to 2-5-99
—Do.—	—Do.—	20 years—9-4-81 to 8-4-2001
—Do.—	Dongri Buzurg	20 years—2-10-69 to 1-10-89 to 30-6-2002
—Do.—	Balapur, P.O. Hamesha	20 years—4-4-78 to 3-4-98
—Do.—	Dongri Bk, Kurmuanda	20 years—18-2-82 to 17-2-2002
Manganese, Bhandara, R.B. Lanjewar, Bhandara.	Hiwara, P.O. Kandri.	20 years—19-11-71 to 18-11-91
Chromite, Chandrapur, M/s. Maharashtra State Mining Corpn. Ltd., Nagpur.	Pitichuwa etc.	20 years—20-3-1984 to 19-3-2004
Chromite, Bhandara, M/s. S.C. Shukla, Nagpur. Dolomite	Pauni	20 years—20-5-57—renewed—27-6-1998
	No mines in the districts of Bhandara, Chandrapur and Gadchiroli.	

STATEMENT II

List of mining leases for iron ore, manganese ore, chromite and dolomite where mining has not been taken up in Chandrapur, Gadchiroli and Bhandara districts and action taken against those lessees and reasons for delay in taking up mining operations there

Sl. No.	Name of the district, mineral, lessee, village, area in hectares	Period	Action taken against lessee	Reasons for delay in not taking up mining operations]
1	2	3	4	5
1.	Bhandara, Iron ore, M/s. Maharashtra State Mining Corporation, Ltd., Kursipar, 43.00	31-3-84 to 30-3-2004	Permission to close the mining operations has been granted to the lessee under provisions of MCR, 1960 upto 31-12-1990.	The iron ore occurring in the area is of magnetite variety and there is no market for this type of ore.
2.	Chandrapur, Iron ore, M/s. Maharashtra Elektros melt Ltd., Lakara, 206.00	17-6-75 to 16-6-95	The lessee has been asked to apply for permission to close the mine under the provisions of M.C.R. 1960.	The area is a Forest land and provisions of Forest (Conservation) Act are applicable to this area for its use for non forest purpose, and the party has not taken any action in this regard.
3.	Chandrapur, Iron ore, M/s. Maharashtra Elektros melt Ltd., Asola, 26.72	17-6-75 to 16-6-95	—Do.—	The lessee has not yet applied for permission to close the mine nor taken any action for starting mining operations.
4.	Bhandara, Manganese, M/s. Manganese Ore Dongri, Buzruk, 58.98	1-7-82 to 30-6-2002	The lessee has been asked to inform reasons for not starting mining operations and to apply for permission to close mining operations under provisions of M.C.R. 1960.	Reply from the lessee has not been received.

5. Bhandara, Manganese, M/s. Manganese Ore (India) Ltd., Chikala, 71.33	23-6-72 to 22-6-92	The lessee has been asked to inform reasons for not starting mining operations and to apply for permission to close mining operations under provisions of M.C.R. 1960.	Reply from the lessee has not been received.
6. Bhandara, Manganese, M/s. Manganese Ore (India) Ltd., Chikala, 115.00	8-11-74 to 7-11-94	—Do.—	—Do.—
7. Bhandara, Manganese, M/s. Manganese Ore (India) Ltd., Chikala, 5.27	3-5-79 to 2-5-99	—Do.—	—Do.—
8. Bhandara, Manganese, M/s. Manganese Ore (India) Ltd., Chikala, 70.71	18-2-81 to 17-2-2001	—Do.—	—Do.—
9. Bhandara, Manganese, M/s. C.P. Syndicate, Kari, 4.48	8-4-71 to 7-4-91	The lessee has applied for surrender of the leased area.	The area contains very high phosphorous ore and there is no market for the ore and due to high cost of production mining is not profitable.
10. Chandrapur, Chromite, M/s. Maharashtra State Mining Corporation Ltd., Pittiokuwa, Maregaon & Bhis, 37.97	20-3-84 to 19-3-2004	Permission to close mining operations upto 31-12-90 has been granted to the lessee under provisions of M.C.R. 1960.	The work in the area has been stopped since 1-5-88 as the mining in the area is uneconomical due to depletion of reserves in the area.

1	2	3	4	5
11. Bhandara, Chromite, Shri S.C. Shukla, Paoni, 52.29	22-11-77 to 21-11-97	The lease has been determined by Government of India's orders are Govt. vide order dated 16-8-88. awaited on revision application. The lessee has filed revision appli- cation before Govt. of India against State Govt.'s order. Govt. of India's orders are awaited.		
12. Chandrapur, Dolomite & Limestone, Shri R.K. Mishra, Konahala, 30.60	12-1-87 to 11-11-2007	The party has been asked to apply Mine is closed due to unsaleable for permission to closure of mine produce having high silica content. and the mine is not under working since July, 1989.		